

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.896

TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

CEASEFIRE VIOLATION

896. SHRI ARKA KESHARI DEO:
PROF. K.V. THOMAS:
SHRI LALLU SINGH:
SHRIMATI NEELAM SONKER:
PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI SHIVKUMAR UDASI:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of cases of ceasefire violation, incidents of terrorist activities / cross-border infiltration and attacks on army jawans as well as on civilians reported during the last three years and the current year at India-Pakistan Border particularly in Jammu and Kashmir;
- (b) the number of personnel of army, Border Security Force, Jammu & Kashmir Police and civilians killed and injured in these activities during the said period, year-wise;
- (c) whether the Government has reviewed the reasons that caused war like situation at India-Pakistan Border particularly in Jammu and Kashmir and if so, the details thereof;
- (d) the retaliatory action taken by the Government against these activities including the Pakistan army personnel and terrorists killed during the said period, year-wise;
- (e) the details of assistance provided / being provided to the families of martyred soldiers and the steps taken / being taken to strengthen the army; and
- (f) the details of surgical operations conducted during the last three years?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

(a) Year wise details of Cease Fire Violations (CFVs), Terrorist Initiated Incidents (TIIs) & Infiltration Bid Eliminated (IBE) along the Line of Control (LC) under operational control of Army in Jammu & Kashmir in the last

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three years including current year (till 29 January, 2018) are as under:

Sl. No.	Nomenclature	Year wise Instances			
		2015	2016	2017	2018
(a)	CFVs	152	228	860	192
(b)	Terrorist Initiated Incidents (TIIs)	48	92	131	07
(c)	Infiltration Bid Eliminated (IBE)	18	27	33	03

(b) (i) Details of casualties suffered by security personnel/civilians in ceasefire violations/ cross border firing during the last three years and the current year (up to 29 Jan) are as under:-

Period	Army personnel (CFV)		BSF personnel (CBF)		Civilians	
	Fatal	Injured	Fatal	Injured	Fatal	Injured
2015	06	17	04	09	16	71
2016	08	74	05	25	13	83
2017	15	58	04	14	12	79
2018	05	12	03	17	08	58

No personnel of J&K Police got killed in the incidents of ceasefire violations from 2015 to January, 2018.

(ii) Details of casualties suffered by security personnel/civilians in Terrorist Initiated Incidents (TIIs) and Infiltration Bid Eliminated during the last three years and the current year (up to 29 Jan) are as under:-

Period	Army personnel		BSF personnel		Civilians		J&K Police	
	Fatal	Injured	Fatal	Injured	Fatal	Injured	Fatal	Injured
2015	08	14	02	15	17	70	11	27
2016	40	61	07	23	15	66	17	50
2017	14	46	02	02	40	99	31	85
2018	0	02	0	0	01	0	4	10

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(c) The increase in Cease Fire Violation in J&K has been precipitated by the nefarious designs of Pakistan in perpetrating violence and creating instability in the region. These nefarious designs of the enemy are being defeated through proactive and determined actions by the Army both along the LC and hinterland. Regular review of security situation is carried out and necessary changes in our strategy is made continuously to defeat the nexus.

(d) Appropriate retaliation to these ceasefire violations has been carried out wherever necessary. During ceasefire violations, the inhabitants of border villages which are vulnerable to shelling / firing are shifted to safer locations to prevent any loss of life. All arrangements are made for free boarding, lodging, medicare, water, electricity, food, sanitation and transport to safer places in such cases. The defences along the border are adequately fortified to withstand fire. Continuous improvements, including the usage of modern technology, in the defences are made to make them more robust and resilient.

The details of terrorists killed along the along the LoC / India-Pakistan Border in Jammu & Kashmir Border, in the last three years including current year (up to January, 2018) are as under :

Sl. No.	Year	Number of Terrorist killed
(i)	2015	108
(ii)	2016	150
(iii)	2017	213
(iv)	2018	08

(e) Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No.	Details	w.e.f. 01/01/2006	w.e.f. 01/01/2016
1.	Death in the course of duties attributable to acts of violence by terrorists, etc.	Rs. 10 lakh	Rs.25 lakh
2.	Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc.	Rs.15 lakh	Rs.35 lakh

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3.	Army Group Insurance Fund	Upto 30/09/16	w.e.f. 01/10/16
	Officers	Rs. 60 lakh	Rs.75 lakh
	JCOs / Other Ranks	Rs.30 lakh	Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules.

(f) Based on specific and credible inputs about terrorist teams having positioned themselves at launch pads along Line of Control to carry out infiltration and conduct terrorist strikes in Jammu and Kashmir and in various metros in other States, the Indian Army carries out operations to pre-empt infiltration by terrorists as and when required.
